## Renovation of City Office of Indian Airlines at Gaubati

1243. SHRI GOLAP BARBORA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the City Office of the Indian Airlines at Gauhati was recently renovated;
- (b) whether it is also a fact that the airconditioning scheme having being dropped subsequently, even ceiling fans have also not been provided there so far: and
- (c) if so, what measures have been taken by Government to give relief to the passengers and the employees during summer?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) and (c) The air-conditioning scheme for the Booking Office has not been dropped, and is expected to be taken up during the current financial year. Ceiling fans have been provided at the Reservation Counters, and six air circulators have been installed in the newly renovated office.

## Air Services between District Towns in Maharashtra

1244. SHRI VITHAL GADGIL:

SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Central Government have received any proposal from the Government of Maharashtra to the effect that the private companies or the Co-operative Societies of Pilots should be allowed to run air services between district towns in Maharashtra; and
- (b) if so, the action taken by Government in the matter?

THE MINISTER OF TOURISM AND AVIATION (DR. KARAN CIVIL SINGH): (a) An application from M/s. Aerial Operators Private Ltd. to operate air transport services within the State was recommended by the Government of Maharashtra.

(b) The applicant did not fulfil even the minimum requirements laid down in Schedule XI to the Aircraft Rules, 1937 and was therefore informed that his application could not be considered till such time as the requirements were fulfilled by him to the satisfaction of the DGCA.

## Closure of Shoddy Mills in Maharashtra, Punjab and Harvana

1245. SHRI VITHAL GADGIL: SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the Shoddy Mills located in Maharashtra, Punjab and Haryana are facing closure for want of raw materials; and
- (b) if so, what other steps, apart from importing woollen rags, Government propose to take to meet the demands of the mills for raw material?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) (a) and (b) The information is being collected and would be placed on the Table of the House.

## Working of Indian Tea Centre in London

1246. SHRI VITHAL GADGIL: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the Indian Tea Centre in London is running at a loss;
- (b) whether it is also a fact that the expenditure vouchers to the tune of £50,000 at the said centre are missing; and

(c) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C GEORGE): (a) The Accounts of the Indian Tea Centre in London which has been established as a part of Tea Board's promotional campaign and not as a Commercial I venture are showing working deficits.

(b) No, Sir.

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(c) Does not arise.

#### Export of curled coir

# 1247 SHRI VITHAL GADGIL: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of COMMERCE be pleased to state the total foreign exchange earned from the export of curled coir during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): The total foreign exchange earned from the export of curled coir during the last three financial years is Rs. 18.67 lakhs.

## Setting up of spinning mills in Maharashtra

1248. SHRI VITHAL GADGIL: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that Government of Maharashtra have proposed to Central Government to set up a number of spinning mills in order to make the State self-fufficient in cotton yam; and
- (b) if so, what decision Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir. 17 applications have been received from the Maharashtra State Power Loom Corporation Ltd. (a Government of Maharashtra Undertaking) for grant of licences under the Industries

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(D&R) Act, 1951 for the setting up of new spinning mills at different places of Maharashtra

to Questions

(b) The Government of Maharashtra, for the present, recommended only four applications for setting up of new cotton spinning mil's of 25,000 spindles each in the cooperative sector at Malegaon, Bhibandi. Dhulia and Khanpur. Letter of Intent has since been issued in all these four cases. As advised by the State Government 9 applications are not being considered at present. The remaining four applications are for setting up of new spinning units n the Joint Sector. Under the existing policy new spinning mills are to be set up cither in the co-operative or public sector and not joint sector. State Government have been informed accordingly.

#### Introduction of Air-Taxi Service

1249. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to s.tate

- (a) whether there is any proposal under Government's consideration to start air-taxi •ervice in the country; and
  - (bl if so, the details thereof?

THE MINISTER OF TOURISM AND AVIATION (DR. KARAN SINGH): (a) and (b) The matter is not being pursued for the time being.

### Grant of import licences

- 1250. SHRI VENIGALLA SATYANA RAYANA: Will the Minister of COM MERCE be pleased to state:
- (a) the number of applications for grant >f import licences which are pending with !he Government for the last one year; and
- <br/>b) the number of licences granted during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The number of applications for Import Licences pending in the Import and Export Trade Control Organisation for